

(For insertion in the Maharashtra Government Gazette, Part-I, Central Section)

NOTIFICATION BY THE HIGH COURT OF JUDICATURE AT BOMBAY
ORIGINAL AND APPELLATE SIDES

No. X(Gen)-1603/2016/1081

Dated : 8th September, 2016

In partial modification of Notification No. X(Gen)-1603/2015/1128, dated 4th December 2015, declaring holidays and vacations for the year 2016, the Honourable the Chief Justice is pleased to declare Holiday on Tuesday, 13th September, 2016, on the occasion of "Bakri-Id", in addition to Holiday already declared on Monday, 12th September 2016 for the High Court at Bombay and its Benches at Nagpur, Aurangabad and the High Court of Bombay at Goa, Panaji and in lieu of the said Holiday (13th September, 2016), the day of 19th November, 2016 (Saturday) is declared as a Court working day.

High Court at Bombay	:	
	:	Sd/-
	:	(Mangesh S. Patil)
Bombay, Dated : 08 th September, 2016	:	Registrar General